

(b) Solar Photovoltaic systems have been installed in rural areas for applications such as water pumping for irrigation and drinking water supply, street lighting, community lighting, community radio and TV sets, etc. Small solar power units have also been installed in a few villages for purpose of trial and demonstration. Other solar systems such as solar driers, timber kilns and solar cookers have also been demonstrated in rural areas. The performance of systems has in general been satisfactory with normal maintenance. The response has also been generally favourable.

(c) The following subsidy/support is being provided to State Governments for installation of various solar devices :

- (1) For solar thermal systems such as water heating, air heating, desalination systems, timber kilns, crop driers and community solar cookers the Central Government can meet 75% of the cost.
- (2) Solar Photovoltaic water pumping systems and community lighting systems for use in unelectrified remote areas are being supplied at a subsidised price of Rs. 25,000/- to State Governments and their agencies.
- (3) In respect of street lighting units supplied to State Electricity Boards and other State Government agencies, the cost of the photovoltaic modules, tubelights and timer sensor devices is being met by the Central Government.

#### Administrative Tribunals for Government Servants

580. SHRI G.V. RAMA RAO : Will the PRIME MINISTER be pleased to state :

(a) whether Government have set up Administrative Tribunals as provided in the Constitution for all Central Government Servants located throughout the country;

(b) if so, details thereof; and

(c) whether Government propose to

consider setting up specialised separate tribunals, State-wise and in Union Territories to cater to the needs of scientific/technical institutions such as ICAR/ICMR/CSIR, etc. ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF PERSONNEL AND ADMINISTRATIVE REFORMS AND CULTURE (SHRI K.P. SINGH DEO) :

(a) and (b). The Administrative Tribunal Bill has been passed by both Houses of Parliament in January, 1985. Action is in hand to set up the various benches.

(c) No such proposal is under consideration of the Government.

#### Efficiency through Computers and Electronics

581. KUMARI PUSHPA DEVI : Will the PRIME MINISTER be pleased to state :

(a) whether Government have a proposal to bring about greater productivity and efficiency through the use of computers and electronics;

(b) if so, the plan and programme of Government in this regard; and

(c) the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, SPACE AND ELECTRONICS (SHRI SHIVRAJ V. PATIL) : (a) Yes, Sir.

(b) and (c). Department of Electronics has planned, through the computers and control activities, a number of promotional programmes in this direction which broadly are :—

#### 1. In-house Programmes :

1.1 Promotional activities such as National Informatics Centre.

#### 1.2 Technology Development Programme—

Under this, several specific projects have been indentified, funded and implemented in industries such as